

**DIVISION BENCH**

**O-129**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/676(KB)2018

IA/1056(KB)2020

IA/1178(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> July, 2021, 10:30 A.M**

|                     |  |                        |                     |
|---------------------|--|------------------------|---------------------|
| Name of the Company | SRI ARANATH LOGISTICS LIMITED  |                        |                     |
| Under Section       | IBC Under Sec 10(CIRP)   |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

**Counsel / Authorised Representative appeared through video conference:**

- |    |                                       |  |
|----|---------------------------------------|--|
| 1. | Mr. Vikram Wadehra, Advocate          | ] For Resolution Professional          |
| 2. | Ms. Vidushi Chokhani, Advocate        | ]                                      |
| 3. | Mr. Soumitra Lahiri, RP               | ] Self                                 |
| 1. | Mr. Joy Saha, Senior Advocate         | ] For applicant in IA/1178(KB)2020     |
| 2. | Mr. Aishwarya Kumar Awasthi, Advocate | ]                                      |
| 1. | Mr. Dharendra Nath Sharma, Advocate   | ] For members of suspended Board of    |
| 2. | Ms. Sananda Mukhopadhyay, Advocate    | ] of Directors of the Corporate Debtor |
| 3. | Mr. Supriya Ranjan Saha, Advocate     | ]                                      |

**ORDER**

1. Ld. Sr. Counsel / Ld. Counsel for the parties present.
2. List this matter on 06/08/2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.